

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Yes. Whenever demands for abolition of contract labour system in different industries are received, these are referred to the Central Advisory Contract Labour Board for giving their considered views on the merits of each case.

(b) So far Government have referred to the Central Advisory Contract Labour Board for consideration the demands for abolition of contract labour system in coal mining industry in certain categories of work in non-coal mines; and in coal and ash handling work in loco sheds of Indian Railways. The Board has since recommended abolition of contract labour system in coal mining industry. Action to issue necessary notification in this regard is being taken. The demands for abolition of contract labour in the other two industries are under the consideration of the Board.

हिन्द महासागर में रूसी "नौवैनिक ब्रह्मा"
का अमरीका द्वारा उल्लेख

1444. श्री हुकम चन्द कछवाय :
श्री भाषवराज सिन्धिया :
श्री ईश्वर चौधरी :

क्या बिदेश मंत्री यह बनाने की कृपा करने वि .

(क) क्या 5 दिसम्बर, 1974 को समाचारपत्रों में प्रकाशित इन आशय के समाचारों की धोर सरकार का ध्यान दिलाया गया है कि अमरीकी राष्ट्रपति के अनुहार रूसी नौसेना हिन्द महासागर में तीन प्रमुख ब्रह्मों अर्थात् सोमालिया में बरबेरा, ईराक में उम्भकामुर और दक्षिण यमन में अदन नग इस्तेमाल कर रही है;

(ख) इस बारे में तथ्यों का ब्योरा क्या है और सरकार की क्या प्रतिक्रिया है; और

(ग) क्या कुछ अन्य देशों के बारे में भी इसी प्रकार के समाचार हैं और यदि हा, तो उनके नामों का ब्योरा क्या है ?

बिदेश मंत्रालय में उप-मंत्री (श्री बिपिनपाल दास) : (क) जी हा ।

(ख) जहा तक भारत सरकार को मालूम है हिन्द महासागर में कोई सोवियन सैनिक ब्रह्मा नहीं है ।

(ग) अमरीका, फ्रांस और यू०के० के बिदेशी ब्रह्मों के बारे में भी समय समय पर अखबारों में इसी प्रकार की रिपोर्ट छपी है ।

Report on working of Indo-Iranian Economic Commission

1445. KUMARI KAMLA KUMARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a report on the working of the Indo-Iranian Economic Commission set up in 1969 is proposed to be laid on the Table; and

(b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No, Sir.

(b) Does not arise.

Robbery of Jewelleries of Smt. Gyatri Devi in New York

1446. SHRI H. N. MUKHERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a report that Shrimati Gayatri Devi, M.P. was robbed of her jewelleries in New York recently when she was returning to her residence from a ball in the Waldorf-Astoria;

(b) whether she made a statement to the Indian Mission in the U.S.A.